



2025:DHC:6860-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 8132/2023 & CM APPL. 31270/2023

EX CPL RAM KUNWARPetitioner

Through: Mr. Rakesh Kr. Yadav, Adv.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Ranvir Singh, SPC with
Mr. Vikas Kumar Singh, Adv.

Sgt Manish Kumar Singh and Sgt Mritunjay,
for Union of India, Air Force Legal Cell

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

13.08.2025

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C. HARI SHANKAR, J.

1. After some hearing, Mr. Rakesh Yadav, learned Counsel for the petitioner seeks leave to withdraw this writ petition with liberty to reinstitute the petition including a challenge to circular dated 1 September 1983 on which the respondents have placed reliance.

2. Leave and liberty is granted as aforesaid.

3. The petition is disposed of as withdrawn.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

AUGUST 13, 2025/AR